

**IN THE INCOME TAX APPELLATE TRIBUNAL
(DELHI BENCH 'D' : NEW DELHI)**

**BEFORE SHRI ANIL CHATURVEDI, ACCOUNTANT MEMBER
and
SHRI KULDIP SINGH, JUDICIAL MEMBER**

**ITA No.2826/Del./2015
(ASSESSMENT YEAR : 2011-12)**

M/s. Lufthansa German Airlines, 12 th Floor, DLF Building No.10, Tower B, DLF City, Phase – II, Gurgaon – 122 002. (PAN : AAACL5792P)	vs.	DCIT, Circle Gurgaon, International Taxation, New Delhi.
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(APPELLANT)

(RESPONDENT)

ASSESSEE BY : Shri Rajiv Puri, CA
REVENUE BY : Dr. S.S. Singh, Senior DR

Date of Hearing : 08.04.2021
Date of Order : 08.04.2021

ORDER

PER KULDIP SINGH, JUDICIAL MEMBER :

Vide letter dated 2nd April, 2021 and for the reasons stated therein, the assessee seeks to withdraw the present appeal. The department has no objection. Consequently, the present appeal is dismissed as withdrawn.

Order pronounced in open court on this 8th day of April, 2021 after the conclusion of the virtual hearing.

Sd/-
(ANIL CHATURVEDI)
ACCOUNTANT MEMBER

sd/-
(KULDIP SINGH)
JUDICIAL MEMBER

Dated the 8th day of April, 2021/TS

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.CIT(A), New Delhi.
- 5.CIT(ITAT), New Delhi.

AR, ITAT
NEW DELHI.
